

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENCH III
NEW DELHI**

IB -761/ND/2018

**In the matter of:
Sony Pictures Networks India (P) Ltd**

....Petitioner

Vs.

Ortel Communications Ltd.

.....Respondent

Coram:

**R.VARADHARAJAN,
Hon'ble Member (JUDICIAL)**

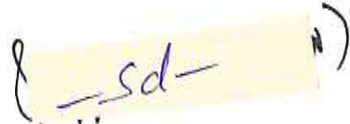
**Counsel for the Petitioners : Mr. Arijit Mazumdar, Mr. Akshay
Chandna, Ms. Akansha Kaushik,
Advocates**

Counsel for the Respondent : -

Order delivered On: 11.02.2019

ORDER

With a view to ascertain confirmation from Insolvency and Bankruptcy Board of India (IBBI) as passed by this Tribunal on 31.1.2019, a letter of confirmation in relation to the RP proposed by CoC has been confirmed by IBBI vide letter dated 8.2.2019. However, it is further seen from the records of this Tribunal that on 1.2.2019 this Tribunal has confirmed Mr.Sri Gopal Choudhury as the RP. The letter of IBBI is also taken on record that the petition be listed as and when any applications are filed.


**(R.VARADHARAJAN)
MEMBER (JUDICIAL)**